

## Annexure-7

Name of the corporate debtor: M/S NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED : Date of commencement of CIRP: 14/10/2022; List of creditors as on: 14/02/2023

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of Claimant		Details of claim received		Details of claim admitted			Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	EMPLOYEES STATE INSURANCE CORPORATION	CENTRAL	E-Mail-07/12/2022	40,20,454.00	40,20,454.00	Operational Creditor	No	Nil	0	0	0	0	
2	COMMERCIAL TAXES DEPARTMENT	STATE	15-12-2022	42,16,478.00	42,16,478.00	Secured Operational Creditor	No	Nil	0	0	0	0	The claim is subject to the outcome of the appeal filed by the Corporate Debtor
3	EMPLOYEES PROVIDENT FUND ORGANIZATION	STATE	03-01-2023	1,81,02,204.00	1,81,02,204.00	Operational Creditor	No	Nil	0	0	0	0	
4	INCOME TAX DEPARTMENT	CENTRAL	11-01-2023	34,79,875.00	34,79,875.00	Operational Creditor	No	Nil	0	0	0	0	
5	COMMERCIAL TAXES DEPARTMENT - SRI CITY	STATE	27-12-2022	24,55,739.00	24,55,739.00	Operational Creditor	No	Nil	0	0	0	0	

FOR NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED

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INTERIM RESOLUTION PROFESSIONAL/ DEEMED RP

